रेलवे मंत्री (श्री खे॰ मृ॰ पुनाखा): (क) से (घ) दिस्ली और लखनऊ के बीच सीघी चलने वाली गड़ियों में कुछ मीड़-भाड़ देखी गयी है। इस समय दिल्ली और लखनऊ के बीच एक अतिरिक्त गाड़ी चलाना व्यावहारिक नहीं है क्योंकि रास्ते के मुराबाद-बरेली और लखनऊ-उन्नाव खंडों पर अत्यधिक यातायात होने के कारण अतिरिक्त लाइन-समता उपलब्ध नहीं है, लखनऊ में टर्मिनल सुविधाओं का अभाव है और अतिरिक्त सवारी खिड्बों की कमी है। जब और जेसे ही अतिरिक्त साधन उपलब्ध होंगे, दिल्ली और लखनऊ के बीच एक-एक अतिरिक्त गाड़ी चलाने के प्रक्रन पर यथावत विचार किया जायेगा।

साहबरा-सहारनपुर रेलवे लाइन
2865. श्री प्रकाशवीर शास्त्री :
डा० सूर्य प्रकाश पुरी :
श्री रामावतार शर्मा :
श्री शिव कुमार शास्त्री :
क्या रेलवे मंत्री यह बताने की कृपा करेंगे
कि :

- (क) क्या शाहदरा-सहारनपुर रेलवे लाइन के वर्तमान ठेके की अवधि पूरे होने के बाद इस ठेके को समाप्त करने के बारे में कोई अन्तिम निर्णय कर लिया गया है;
- (ख) यदि नहीं, तो कब तक निर्णय कर निया जायेगा; और
- (ग) क्या सरकार इस लाइन को बड़ी लाइन में परिवर्तित करने के प्रश्न पर विचार कर रही है?

रेलवे मंत्री (श्री चे॰ मु॰ पुनाचा): (क) और (ख). ऐसी कोई निर्दिष्ट अविध नहीं है जिसके अन्त में इस रेलवे का ठेका समाप्त होता हो। अतः ठेका समाप्त करने के सम्बन्ध में निर्णय करने का प्रश्न नहीं उठता।

(ग) इस लाइन को बड़ी लाइन में बदलने के वित्तीय फलितार्थी का मूल्यांकन करने के लिए इंजीनियरिंग और यातायात सर्वेक्षण कस्ने का विचार है। L34LSS/68—4 सीमेंट के मूल्य

2867. श्री प्रकाशवीर शास्त्री : डा० सूर्य प्रकाश पुरी : श्री रासावतार शर्मा : श्री शिव कुमार शास्त्री ।:

क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सीमेन्ट के उत्पादकों की संख्या और बढ़ गई है;
- (ख) यदि हां, तो क्या इससे सीमेन्ट के मूल्य पर भी किसी प्रकार से प्रभाव पड़ा है; और
- (ग) क्या सरकार ने इस बारे में कोई निर्णय किया है कि देहातों में उचित मूल्य पर बासानी से सीमेन्ट मिले?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरहीन अली अहमद) : (क) जी, हां। तीसरी पंचवर्षीय योजना की समाप्ति के पश्चात् नए एकक लगाये गए हैं।

- (ख) जी, नहीं।
- (ग) ऐसे अनुदेश जारी किए गए हैं कि
 ग्रामीण क्षेत्रों में सीमेन्ट का सम्भरण करने के
 लिए सहकारी सिमितियां निगम के क्षेत्रीय
 कार्यालयों से सीधे ही सीमेन्ट प्राप्त कर सकती
 हैं सीमेंट सम्भरणकर्ताओं को भी निर्देश दे दिये
 गये हैं कि ग्रामीण क्षेत्रों को अब तक मिल रहे
 सीमेन्ट से अधिक सीमेन्ट पहले वाले सीमेन्ट
 विकेताओं के द्वारा ही दिया जाना चाहिए।
 इस बात का निरन्तर ध्यान रखा जा रहा है
 कि ग्रामीण क्षेत्रों को सीमेन्ट के अभाव के कारण
 कठिनाई न उठानी पड़े।

CENSUS OF MACHINE TOOLS

2868. SHRI BENI SHANKER SHARMA: SHRI D. C. SHARMA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether his Ministry has undertaken a second census of machine tools;

- (b) if so, the object and reasons thereof; and
- (c) whether a report on the same will be laid on the Table of the House?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes.

(b) The census of machine tools will provide information on the age of machine tools now in operation in different sectors of industry and the general pattern of the machine tools installed in the country. The information when compiled, will enable the engineering units to assess their competitiveness vis-a-vis other similar units both in the country and abroad. The data will also form the basis for making a rational estimate of the demand for machine tools in the coming years.

No reliable statistics on the number of machine tools installed in the country are available at present. The necessity for holding a census was also stressed by technical bodies such as the Development Council for Machine Tools and United Nations Seminar on Machine Tools. Government of India have accordingly decided to conduct a census of machine tools.

(c) Yes; the report of the Census of Machine Tools will be laid on the Table of the House after the work is completed and the report printed.

HEAVY ELECTRICALS LTD., BHOPAL

2869. SHRI D. N. PATODIA; Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that by 1970 the total losses to be suffered by the Heavy Electricals Ltd., Bhopal will amount to Rs. 32 crores;
- (b) whether any schemes have been formulated to diversify production to bring down the losses; and
- (c) if so, the details thereof and by what time the Heavy Electricals Ltd. would be able to pass the present phase of losses and start making profit?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). It was envisaged in the Detailed Project Report itself of the Technical Consultants, which was accepted by Government that this undertaking would suffer losses to the extent of Rs. 32 crores by 1970. In view of the heavy capital investment and the inevitably gradual build-up of manufacturing capacity and labour productivity, losses to this extent are not unusual in specialised projects of this type and magnitude, during the first few years of production. With substantially increased production in the various manufacturing shops and with improved productivity, it is estimated that the company would break even by 1971-72 and would make a profit for that year and thereafter.

TEXTILE INDUSTRY

- 2871. SHRI D. N. PATODIA: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that at a meeting of the Board of Trade held in New Delhi, the representatives of the Textile industry voiced grave concern that unless immediate steps were taken to tackle the problems facing the textile industry the situation might go out of control;
- (b) whether it is also a fact that the proposal to set up a Textile Corporation has not met with favourable response from the State Chief Ministers;
- (c) whether the industry have already made repeated complaints to Government that piece meal measure to resolve the present crisis in the industry will not be effective; and
- (d) if not, the steps Government propose to take to resolve the crisis?

THE DEPUTY MINISTER OF COMMERCE (SHRI MOHD, SHAFI OURESHI): (a) Yes, Sir.

- (b) No, Sir.
- (c) and (d). Various representations have been received from the textile industry for giving relief to it. In addi-